

महानगर टेलीफोन निगम लि.
(भारत सरकार का उद्यम)
Mahanagar Telephone Nigam Ltd.
(A Government of India Enterprise)



MTNL/RA/TRAI CIRCULAR/214/I/ PART
DATED 14.10.2014

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To,

The Advisor (F&EA) - 1
TRAI, New Delhi

**Sub. : Draft Telecommunication Tariff (59th Amendment) Order, 2014,
dated 24.09.2014**

TRAI issued Draft Telecommunication Tariff (59th Amendment) Order, 2014, dated 24.09.2014 for comments of stakeholders. The point wise comments in this regard are submitted below for kind consideration:

- (i) Exemption to small ISPs (connections <10K) from reporting tariffs may not be proper. Tariff reporting is a tool TRAI uses for keeping watch on ISP's commercial activities in interest of consumers, and ensures compliance of regulatory obligation related tariff implementations by ISPs.
- (ii) The special tariff to customers with bulk requirements arrived through tender and/or subsequent negotiations from customers: Exemption from reporting such tariffs is suggested.


(R.K. Gupta)
DE(RA),CO

भारतीय दूरसंचार विनियामक प्राधिकरण
महानगर दूरसंचार भवन, नई दिल्ली-110003
14 OCT 2014
डायरी सं. 20213

सलाहकार (एफ. एण्ड ई.ए.)
डायरी सं. 1001
दिनांक 15/10

पंजीकृत एवं निगम कार्यालय : महानगर दूरसंचार सदन, 5 वां तल, 9 सी.जी.ओ. कॉम्प्लेक्स, लोधी रोड, नई दिल्ली-110003
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आप हमारे साथ हिन्दी में भी पत्राचार कर सकते हैं।